949

Do you want the name of everybody?

SHRI NIREN GHOSH: I wanted to know whether any prominent businessman's or industrialist's house has been searched in connection with seizure of gold and, if so, the name of that person.

SHRI B. R. BHAGAT: It is difficult to describe who is a prominent person in the business world or which is the premier house. If he asks me about a particular person, I can give the information.

SHRI B. K. GAIKWAD: May I know, Sir, the nature of the punishment, the minimum and maximum punishment given to the businessmen as far as this matter is concerned?

SHRI B. R. BHAGAT: Conviction has taken place in certain cases.

SHRI B. K. GAIKWAD: Minimum and maximum

SHRI B. R. BHAGAT: I do not have that information.

شرى عبدالغنى ٠ كيا وزير صاحب که تین هزار رید هوئر س میں ایک هی جگه پر زیاده زیاده کتنی کوانٹیٹی میں سونا

†[श्री अब्दुल ग़नी: क्या वजीर साहब फरमाएंगे कि तीन हजार रेड हए इसमें एक ही जगह पर ज्यादा से ज्यादा कितनी क्वान्टिटी में सोना पकड़ा गया ?]

श्री बी o आर o भगत : वम्बई के एक केस में 1,40,230 ग्राम सोना पकड़ा गया ।

SHRI AKBAR ALI KHAN: Is there any shift in the policy of the Government regarding gold control and why there have been so few raids during the last six months?

SHRI B. R. BHAGAT: There is no shift at the moment, but there is a shift in public opinion, including the opinion of

t[1 Hindi transliteration.

MR. CHAIRMAN: What is your question? this House. He has already announced that he will look into the matter.

FAMILY PLANNING DRIVE

*163. SHRI S. K. VAISHAMPAYEN: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state what steps Government propose to take to intensify the family planning drive as suggested by the United Nations Body in its report published on 30th March, 1966?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI B. S. MURTHY): The report on the Family Planning programme in India prepared by the United Nations Advisory Mission has been received in the last week of April, 1966 and is being examined; however, steps to intensify the family planning drive in India are already in hand. I may add that the Mission has made recommendation on various aspects of family planning, namely, strengthening the organisation and administration of family planning techniques, supplies and services, training, mass education, incentives, research and evaluation of programme planning and social policy.

SHRI S. K. VAISHAMPAYEN: May I know, Sir, whether year-wise targets for each State have been fixed, a machinery for their check-up proposed and a propaganda offensive against social backwardness in rural areas planned?

SHRI B. S. MURTHY: The report has just been received and as I have already stated, it is under examination. Whether the report has said anything or not, it is the duty of the Ministry in charge of this programme to have year-wise break-up of the programme for each State Government.

SHRI S. K. VAISHAMPAYEN: Is it not a fact that early marriages, below the age of 14, which are still prevalent to the extent of 20 per cent, also contribute to the increase in population and that if the marriage age of the girl is advanced by three years, the birth-rate can be halved? If so, what steps the Government propose to take to prevent child marriages?

951

SHRI S. K. VA1SHAMPAYEN: Is the Minister aware that family planning is being opposed on narrow parochial considerations? What measures have been taken to explain the rationale behind the programme and thus to counteract this propaganda?

SHRI B. S. MURTHY: I do not think a narrow parochial basis is brought into this thing. I do not think religious grounds are brought into this.

SHRI M. P. BHARGAVA: May I know who is examining the report, whether experts in family planning are examining the report or it is the Health Ministry which is examining the report which was received in April?

SHRI B. S. MURTHY: The Health Ministry of course.

SHRI M. M. DHARIA: For effective family planning is the Government considering (1) to restrict the number of children to three to each couple, (2) to legalise abortion, (3) to use economic sanctions, (4) to apply the Bigamous Marriages Act to all citizens irrespective of religion, (5) to supply contraceptives free of charge to the citizens?

SHRI B. S. MURTHY: The norm of three has been accepted by many. As far as bigamous marriages are concerned, some States have passed legislation invalidating such marriages.

SHRI ARJUN ARORA: May I know if the Government is aware of the fact that the family planning programme is aimed against the well known economic law that early years of industrialisation everywhere lead to an increased rate of growth of population, and as such if the Government is aware of the fact that this family planning programme involving a huge waste of funds is doomed to fail?

SHRI B. S. MURTHY: It is a matter of opinion.

श्री जगन्नाथ प्रसाद पहाड़िया: श्रीमन्, अभी तक जो आपके फेमिली प्लार्निंग के तरीके प्रचलित हैं उनको देखने से ऐसा पता चलता है और ऐसी आम राय है कि वे कम से कम देहातों में सफल नहीं हो सकते क्योंकि उनके उपयोग के लिये गुप्त स्थान वर्गरह चाहिये तथा उनको साफ रखने के लिये भी तरीका हो, तो मैं यह जानना चाहता हूं कि जो तरीके आज प्रचलित हैं उनके अलावा क्या कोई और तरीके अख्तियार कर रहे हैं या रिसर्च कर रहे हैं जिस से देहातों में इसे सफल बनाया जा सके।

to Questions

SHRI B. S. MURTHY: We are always in search of new methods so that the programme will catch the imagination of the people.

DR. SHRIMATI PHULRENU GUHA: May I know whether shortage of doctors, particularly women doctors, in the rural areas is one of the greatest handicaps for the progress of the family planning programme? If so, what is the programme of the Health Ministry?

SHRI B. S. MURTHY: It is a fact that we have very few women doctors. Therefore, the Ministry has already given a scheme by means of which 500 women students were being given stipends, and during the current year we have increased the number to 1000 women students.

*164. [Transferred to the 12th May, 1966.]

मध्य प्रदेश सरकार की सिचाई योजनायें

*165. श्री विमलकुमार मझालालजी चौरड़िया: क्या सिचाई तथा विद्युत मन्ती यह बताने की कुपा करेंगे कि मध्य प्रदेश सरकार द्वारा कौन-कौन सी योजनाएं केन्द्रीय सरकार के पास चतुर्थं पंचवर्षीय योजना में सम्मिलित करने के लिये प्रस्तुत की गई हैं और प्रत्येक की लागत क्या है ?